

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 11th SEPTEMBER, 2023, 10:30 A.M.

CP (IB) No. 9/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Piramal Capital & Housing Finance Ltd. -Vs- Vinod Jain
Under Section	95 (1) IBC

For Petitioner (s)

Mr. Venugopal Mahapatra, Adv.
Mr. Sachin Sahu, Adv.

For Respondent (s)

Mr. Umesh Ch. Sahoo, Adv.

ORDER

Ld. counsel Mr. Venugopal Mohapatra appears for the petitioner. Ld. counsel Mr. Umesh Chadra Sahoo appears for the respondent. Amendment carried out. Amended copy has also been filed. In view of the pendency of WP(C) 772/2022 before the Hon'ble Supreme Court, in which the vires of Section 95IBC, 2016 is under challenge, the hearing in the captioned petition stands deferred to 06.11.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)